

In the National Company Law Tribunal  
Bengaluru, Special Bench

CP/25(BEN)2021

Court No. 1

Item No. 116

Sec 252 (3)

In the matter of:

HALDA OFFICE SYSTEMS PRIVATE LIMITED

.....Petitioner

V/s

.....Respondent

Order delivered on ..16/04/2021

Coram:

Shri RAJESWARA RAO VITTANALA, Hon'ble Member(J)

Shri ASHUTOSH CHANDRA, Hon'ble Member(T)

For Petitioner(s):

NONE

For Respondent(s):

NONE

Order

None appears for the parties.

Post the case under the caption 'for dismissal' on 19.04.2021.

Member (T)

Member (J)

Krishna

Recd 16/04/21  
True Verified  
16/04/21

Court Officer